

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1161

ANSWERED ON:13.08.2013

RECOGNITION OF MCX

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether complaints have been received for not publishing the recognition of Multi Commodity Exchange (MCX) in Gazette of Maharashtra which is mandatory for operation of the said exchange;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the exchange is functioning without fulfilling the criteria for formulation of rules and regulations and publication of the same in Gazette of India; and
- (d) if so, the details thereof and the date since when the said exchange has been functioning along with the corrective steps taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(PROF. K. V. THOMAS)

- (a) to (d) : Information is being collected.